The Minister of State in the Ministry of Transport and Communications (Shri Humayun Kabir): (a) The matter is still under examination.

(b) No, Sir.

Passenger Amenities

•1718. Shri Yajnik: Will the Minister of Railways be pleased to state:

(a) the steps taken by Government for putting two collapsible tiers above the ordinary benches in the 3rd Class Compartments on the Metre Gauge and Broad Gauge railways with a view (i) to accommodate more passengers during day and night journey and (ii) to provide more reserved sleeping accommodation during the night journey; and

(b) whether Government have taken any other steps to implement the assurances given by him during the Railway Budget Debates to provide more accommodation for third class travellers?

The Minister of Railways (Shri Jagjivan Ram): (a) A few 3 tier third class broad gauge and metre gauge coaches were built as an experimental measure and placed on the line during 1954-55. Since the reaction of the public was not quite favourable, a few 2 tier third class broad gauge and metre gauge coaches have been introduced as an experimental measure in 1957. The upper berths in these experimental coaches provide reserved sleeping accommonation by night at a small extra charge.

(b) The bulk of new coach building work during the Second Five Year Plan has been confined to the construction of third class coaches. The overall coach building capacity is also being expanded. It has further been decided to considerably reduce the Dining Car and Air Conditioned class services and to convert some of the existing and the planned Dining Cars into third class coaches. In so far as suburban traffic is concerned, provision is being made for more standing room on an experimental basis.

Report of the Technical Consultant of the World Bank

*1719. Shri Shree, Narayan Das: Will the Minister of Bailways be pleased to state:

(a) whether the report of the technical consultant of the World Bank who made a study of the railway system in India is available; and

(b) if so, whether a copy of the report would be laid on the Table?

The Minister of Railways (Shri Jagjivan Ram): (a) No, Sir.

(b) Does not arise.

Nagarjunasagar Project

*1720. Shrt B. S. Murthy: Will the Minister of Irrigation and Power be pleased to state:

(a) whether the digging of the upper channel of Nagarjunasagar running through Telengana has been given up for the time being; and

(b) if so, the reasons therefor?

The Minister of Irrigation and Power (Shri S. K. Patil): (a) There is only one main canal from the Nagarjunasagar reservoir which passes through Telengana and is called the Left Bank Canal. The work on this canal was started in October, 1956, and is in progress.

(b) Does not arise.

Food Laden Ships at Indian Ports

*1721. Dr. Sushila Nayar: Will the Minister of Transport and Communications be pleased to state:

(a) how many ships carrying food were standing in the ports of Bombay, Calcutta and Madras on the 15th August, 1957;

(b) how many are still there and how long they have been there; and (c) the amount of demurrage due to those ships up to date?

The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa): (a) 17 ships carrying foodgrains were waiting for berths in the ports of Bombay and Madras but none at Calcutta;

(b) Of these ships on 6th September, 1957, only two were waiting. They have been waiting since the 13th and 14th August.

(c) The amount of demurrage payable to these two ships would be about Rs. 2.7 and Rs. 1.8 lakhs.

Fishing Harbour in Kerala State

•1722. Shri Raghunath Singh: Will the Minister of Food and Agriculture be pleased to state whether it is a fact that the Danish harbour expert who is in India at the invitation of Indo-Norwegian project has suggested and submitted a report that fishing harbour be opened in Kerala State?

The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa): No, Sir.

Economy Measures on Railways

1478. Shri Shree Narayan Das: Will the Minister of Railways be pleased to lay a statement on the Table giving details of economy measures adopted by the various departments in his Ministry upto the 31st August, 1957 and state:

(a) the extent of reduction in the number of staff in each category;

(b) the amount of saving effected in each department;

(c) the number of posts which were lying vacant at present and which will not be filled as a result of economy measures; and

(d) the number of posts which were proposed to be created and will not be created now as a measure of economy? The Minister of Railways (Shri Jagjivan Ram): The statement laid on the table of the Sabha in renjy to part (a) of Starred Question D. No. 799 answered on 12th August, 1957 holds good in this case also.

Reply to parts (a) to (d) is given below:---

(a) Certain temporary posts created for special work were given up without extending the currency of their sanction; the residual work was assigned to other offilers (viz., one post of Railway Adviser, one post of Director, Vigilance by combining it with the post of Inspector General, Railway Protection Force, four posts of Joint Directors and two other lower level posts).

(b) The money value of the saving on account of the above reduction is as follows per month:—

- (i) Rly. Adviser .. Rs. 3,500
- (ii) Vigilance post ... Rs. 2,500
- (iii) 2 posts of Jt. Directors 'Mechanical' ... Rs. 3,000
- (iv) 1 post of Officer
 on Special Duty,
 Co-operative ... Rs. 1,300
- (v) 1 post of Joint Director Finance .. Rs. 1,600
- (vi) 2 junior officers' posts ... Rs. 1,500

(c) Temporary posts of one Joint Director, Establishment, and one Deputy Director, Establishment, have not been filled for the time being. One post of Deputy Director, Finance Establishment, in a leave arrangement was not filled, by doubling up of the duties of a lower rank officer who was compiling an Establishment Manual; similarly a post of Deputy Director sanctioned for revision of the Stores Code has not been filled, by postponing this work for the present.

(d) 12 fresh gazetted posts (i.e., 5 Senior Scale and 7 Assistant Officers)